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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 279/9/HDB/2020
NAME OF THE COMPANY	Hyquip Systems Ltd
NAME OF THE PETITIONER(S)	Bonfiglioli Transmissions Pvt Ltd
NAME OF THE RESPONDENT(S)	Hyquip Systems Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

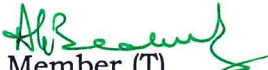
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner connected through video.

Dr. S.V. Ramakrishna, Advocate appeared for Corporate Debtor and prayed time for filing Vakalat.

For filing vakalat and counter, post the matter on 19.11.2020.


Member (T)


Member (J)

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